## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

STARRED QUESTION NO:519 ANSWERED ON:08.09.2011 IMPLEMENTATION OF PMGSY Adsul Shri Anandrao Vithoba;Singh Shri Brij Bhushan Sharan

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has reviewed the projects undertaken under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in various States;

(b) if so, the number of phases of PMGSY which have been implemented in the country so far;

(c) whether all phases have been implemented simultaneously in all the districts of the country;

(d) if so, the details thereof, State-wise, particularly in Maharashtra;

(e) if not, the reasons therefor;

(f) whether the Union Government has received complaints regarding irregularities and violations of norms in road constructions in various States under PMGSY; and

(g) if so, the number of complaints received during the last two years and the current year so far and the action taken by the Union Government thereon?

## Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (g): A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (g) of Lok Sabha Starred Question No. 519 due for answer on 08.9.2011.

(a): The achievements made under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are reviewed through the Performance Review Committee (PRC) meetings, Regional Review meetings, the Empowered Committee (EC) meetings and various monthly and quarterly progress Reports.

(b): Conventionally, proposals received from a State, sanctioned for a financial year are assigned a new phase number. A total of 1,09,010 habitations have been cleared to the States and Union Territories under different Phases, out of which 79,281 habitations have been connected, upto June, 2011. State-wise Details of the same is given at Annexure.

(c)to(e): For implementation of PMGSY and release of funds under the programme, State is considered as unit.

(f) & (g): Pradhan Mantri Gram Sadak Yojana (PMGSY) is implemented by the State Governments and also through Nominated Executing Agencies (NEA's) in Bihar, Jharkhand and Tripura and responsibility to ensure quality of road works constructed under PMGSY rests with the State Governments.

During the year 2009-10, 2010-11 and 2011-12 (upto June, 2011) 197 complaints including that of irregularities and violations of norms in the constructions of roads under Pradhan Mantri Gram Sadak Yojana have been received in National Rural Roads Development Agency. In 61 cases, the complaints have been sent to the respective State Governments for enquiry and appropriate action as per Programme Guidelines. However, in 136 cases, National Quality Monitors were deputed for enquiry and these reports are shared with the States for rectification and appropriate action.